

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IB/887/2024

PETITION NUMBER : CP/IB/577/2020

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar (RP)
M/s. Real Value Promotes Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) & 12 of IBC, 2016

ORDER

Ld. Counsel Mr.T.K.Bhaskar for the Applicant.

This Application has been filed seeking relief to exclude the CIRP period of 197 days from the CIRP timeline as prescribed u/s 12 of the I & B Code, 2016 and further declare that the CIRP shall expire on 18.10.2024.

List the matter on **02.05.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk